

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SOLOCO GLOBAL INDIA PRIVATE LIMITED
(Formerly known as Womply India Private Limited)

1.	NAME OF CORPORATE PERSON	Soloco Global India Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	12/11/2021
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	ROC Pune
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72900PN2021FTC206049
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Fl. No. 401, Aakar S.No.759/14, Near Deccan Ground, Pune, Maharashtra, India, 411004
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	15/01/2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: CS Mandar Wagh Address registered with IBBI: Flat no. C-1302, Grandstand Trinity, Service Road from Vedbhaven to Warje, Pune Bangalore Highway, Near Chandani Chowk, Pune 411038 Address for communication: C/o. Anand Chaitanya Corporate Legal Advisors LLP, 505, 4th Floor, Venture, Above Mc'Donald's Paud Road, Bhusari Colony, Pune 411 038 Mb: 9822844488 Email Id: mandar.wagh@anandchaitanya.com Contact: 9822844488 Registration No: IBBI/IPA-002/IP-N00450/2017-18/11276
8.	LAST DATE FOR SUBMISSION OF CLAIMS	14/02/2024

Notice is hereby given that the Soloco Global India Private Limited has commenced voluntary liquidation on 15/01/2024.

The stakeholders of Soloco Global India Private Limited are hereby called upon to submit a proof of their claims, on or before 14/02/2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Pune
19/01/2024

CS Mandar Wagh
Liquidator

Registration No.-IBBI/IPA-002/IP-N00450/2017-18/11276
AFA No. AA2/11276/02/221124/203031 Valid upto 22/11/2024